

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 984**  
ANSWERED ON 08/02/2024

**ENERGY GENERATION FROM ALTERNATIVE SOURCES**

984. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has taken special measures for energy generation from alternative energy sources in Bundelkhand;
- (b) if so, the details thereof; and
- (c) the quantum of expenditure incurred on the installation of alternative energy sources in Bundelkhand during the last five years?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**  
**(SHRI R.K. SINGH)**

(a) & (b): The Government has taken the following measures inter alia to promote renewable energy in the country, including Bundelkhand area:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.
- Notification of prescribed trajectory for RE power bids to be issued by Renewable Energy Implementation Agencies from FY 2023-24 to FY 2027-28. Under the trajectory, 50 GW/annum of RE bids to be issued.

Further, as per information provided by Uttar Pradesh New & Renewable Energy Development Agency (UPNEDA) and Madhya Pradesh Urja Vikas Nigam Limited (MPUVNL), following measures have been taken by the Government of Uttar Pradesh and Madhya Pradesh for energy generation from alternative energy sources in Bundelkhand region:

Uttar Pradesh:

As per information provided by Uttar Pradesh New & Renewable Energy Development Agency (UPNEDA), Government of Uttar Pradesh has Declared Solar Energy Policy-2022. Under the policy Government of Uttar Pradesh has taken special measures/provided incentive for generation from alternative energy sources in Bundelkhand as follows;

1. For Grid connectivity of Standalone Solar Power projects of capacity 5 MW and above proposed to be set up in Bundelkhand region, State Government will bear the cost for construction of maximum transmission line length as follows:

- For 05 to 10 Megawatt capacity-10 Kilometer
- For >10 megawatt to 50 megawatt capacity - 15 Kilometer
- For >50 megawatt capacity- 20 Kilometer

2. Green Energy Corridor Phase-2 Transmission systems for evacuation of power from 4000MW alternative sources of Energy is being developed in Bundelkhand region.

3. For Solarization of Segregated Agriculture feeders Grid Connected Solar power Plants connected to distribution sub station will be setup in the State. State Government will provide maximum Viability Gap Funding (VGF) of Rs. 50 Lakh per megawatt on setting up these systems in all the district of the State including district of Bundelkhand region.

4. Grid connected Rooftop systems under Net Metering arrangement in private residential sector, under "Saurya Uttar Pradesh Yojna" are being setup. State Government subsidy of Rs 15,000/- per kW to a maximum limit of subsidy Rs 30,000/- per consumer is available for all the district of the State including district of Bundelkhand region.

Madhya Pradesh:

PM-KUSUM "A" - Solar power plant have been commissioned by farmers/ group of farmers called as Renewable Power Generator (RPG) under PM-KUSUM-A Scheme in district Tikamgarh, Damoh, Sagar & Panna. Power produce from this power plant is being purchased by state government.

PM-KUSUM "B" –Government has taken measures for energy generation from alternative energy in all district of Madhya Pradesh including Bundelkhand. Stand alone solar pumps are also installed in the region for agriculture purpose.

The Bundelkhand area is also being covered under the rooftop solar and KUSUM-C scheme as per routine scheme of MPUVN. Similarly the area is also open for development of RE Projects under MP Renewable Policy 2022 under which the RE projects are majorly developed by private / public sector / company / investment.

Government has identified land for development of 450 MW Chatarpur Solar Park in the region.

PM-KUSUM - A - Details as given in **Annexure-I**.

PM-KUSUM – B - scheme is also being implemented.

(c) As per information provided by Uttar Pradesh New & Renewable Energy Development Agency (UPNEDA), Government has incurred following expenditure on the installation of Alternative Energy Sources in Bundelkhand region during the last five years:

Installation of Alternative Energy Sources	Capacity (MW)	The quantum of expenditure in form of incentive/ Subsidy (Rs. Lakh)
Ground Mounted Grid Connected Solar Power Plants	514	1558.14
Grid Connected Solar Rooftop Systems	1.5	117.00

As per information provided by Madhya Pradesh Urja Vikas Nigam Limited (MPUVNL), KUSUM "A" - Under PM KUSUM-A Scheme expenditure, incurred on installation is borne by RPGs (farmers/ group of farmers, etc.) KUSUM "B" – The quantum of expenditure on the installation of stand alone off grid solar pumps under above scheme mentioned in answer (b) in Bundelkhand (M.P.) during the last 5 years is Rs. 1490.36 lakh.

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Annexure-I referred to in reply to part (a)&(b) of Lok Sabha Unstarred Question No. 984 for 08/02/2024 regarding 'Energy Generation from Alternative Sources'

## PM KUSUM-A

S. No.	Name	District	Sub-station	Capacity (MW)
1	Aditya Rajput	Sagar	Nariyawali	2
2	Akash Singh Rajput	Sagar	Jhilla	2
3	Shree Krishna Kanhaiya (FPO)	Damoh	Bartalai	1
4	Navin Khare	Tikamgarh	Khargapur	2
5	Sandhya Lodhi	Panna	Raipura	1
<b>Total capacity in MW</b>				<b>08</b>